BEFORE SHRI SATISH CHANDRA, JOINT SECRETARY & LEGAL ADVISER
FIRST APPELLATE AUTHORITY
(Under Section 19 of RTI Act, 2005)
Ministry of Law & Justice
Department of Legal Affairs
Room No. 406-B 'A' Wing
Shastri Bhawan, New Delhi – 110001

Appeal No. 23(85)/2012 - IC

IN THE MATTER OF:

Shri S.K.Gupta House No.1246, Sector-8, R.K.Puram, New Delhi-110022 Appellant

Versus

Central Public Information Officer Ministry of Law & Justice Department of Legal Affairs Shstri Bhawan, New Delhi-110001

Respondent

Date of Hearing: 31.7.2012

Present:

- 1. None present for the Appellant.
- Shri Nirmal Singh, Director/CPIO, Ms. Asha Sota, CAPIO, Shri Jagdish Kumar, SO (Imp. Cell), D/o Legal Affairs, for and on behalf of D/o Legal Affairs, Ministry of Law & Justice, the Respondents.

ORDER

- 1. The Appellant in his appeal has alleged that the information has not been provided to him as requested in his application.
- 2. During the course of hearing the CPIO has informed that the Department has furnished the information to Shri Gupta vide letter No.21(810)/2012-IC, dated 16.7.2012 and copy of the correspondence between Hon'ble Member of Parliament, Shri Purnamasi Ram and Hon'ble Minister for Law & Justice, Shri Salman Khurshid were enclosed. The letter dated 23.4.2012 of Hon'ble MP, Shri Purnamasi Ram addressed to Hon'ble MU, Shri Salman Khurshid & the reply of Hon'ble MU dated 27.6.2012 addressed to Shri Purnamsasi and a copy of the opinion tendered in the matter dated 22.6.2012 was also enclosed.

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- 3. In view of the submissions made by the Department it appears that the information called for has already been furnished to the Appellant.
- 4. Therefore, the appeal is disposed off.
- 5. File is consigned to records.

(Satish Chandra)
Joint Secretary & Legal Adviser
First Appellate Authority

To

- 1. Shri S.K.Gupta, House No.1246, Sector-8, R.K.Puram, New Delhi-110022 (by Speed Post).
- Shri Nirmal Singh, Director/CPIO, D/o Legal Affairs, Shastri Bawan, New Delhi-110001
- 3 Shri Jagdish Kumar, SO, Imp. Cell, D/o Legal Affairs, Shastri Bhawan, New Delhi–110001
- 4. PPS to Law Secretary for information.